

Calcutta High Court (Original Side)

Peonbook Report From 06-07-2021 To 06-07-2021 For (All) Maincase & (All)

Pending : 11 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	APDT/5/2021	06-07-2021	SHANKAR PRASAD GARGA VS THE REGISTRAR OF ASSURANCE AND ANR.	MR. JAVED K. SANWARWALA
2	CC/29/2021	06-07-2021	RAMESHWAR PROPERTIES PRIVATE LIMITED VS SRI AGHORE KUMAR ROY	TEESHAM DAS
3	CS/117/2021	06-07-2021	SAVITA AGARWAL VS CIVIL ENGINEERING ENTERPRISES PRIVATE LIMITED	T.C.RAY AND CO.
4	PLA/204/2021	06-07-2021	IN THE GOODS OF VIPINCHANDRA OTAMCHAND POPTANI (DEC) VS N/A	BANI GHOSH
5	WPO/239/2021	06-07-2021	SMT.PUSHPA BOURI PUSPA BAURI VS M/S EASTERN COAL FIELDS LTD AND ORS	AMAL KUMAR DUTTA
6	WPO/240/2021	06-07-2021	D AND I TAXCON SERVICES PVT. LTD. VS KOLKATA MUNICIPAL CORPORATION AND ORS.	MRITUNJOY HALDER
7	WPO/241/2021	06-07-2021	SUDESHNA SARKAR VS THE STATE OF WEST BENGAL AND ORS	ANJAN BHATTACHARYA
8	WPO/242/2021	06-07-2021	SOUMITRA KANTI DEY VS THE STATE OF WEST BENGAL AND ANR.	KISHWAR RAHMAN
9	WPO/243/2021	06-07-2021	JAYESH CHANDRA RAI VS COAL INDIA LTD AND ORS	AMAL KUMAR DUTTA
10	AP/277/2021	06-07-2021	SREI EQUIPMENT FINANCE LIMITED VS ANE INDUSTRIES PRIVATE LIMITED AND ORS.	SINHA AND CO.
11	AP/278/2021	06-07-2021	SREI EQUIPMENT FINANCE LIMITED VS ANE INDUSTRIES PRIVATE LIMITED AND ORS.	SINHA AND CO.

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